

the Ministry of Education for the spread of literacy. One of these schemes is reported to have been submitted on behalf of philanthropists, publishers, teachers etc. The expenditure involved in this scheme excluding items in respect of which calculation is yet to be undertaken, is of the order of Rs. 2,483 crores. The Ministry has held discussion on adult education with educationists and field workers and the policy and programmes in this field are being finalised.

#### **Implementation of Kothari Commission's Recommendation**

66. SHRI VASANT SATHE: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government are considering the implementation of the recommendations of the Kothari Commission on Education; and

(b) if so, the action taken/proposed to be taken?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). The accepted recommendations of the Kothari Commission were incorporated in the National Policy Resolution (1968), and are under various stages of implementation by the Central and State Governments and other organisations concerned with them. There is a provision in this Resolution for review of the progress made and framing of guidelines for future development. The Government have undertaken a review of the National Policy Resolution on Education which among other things will keep in view the recommendations of the Kothari Commission.

#### **Removal of Multiplicity of authorities dealing with Land in Delhi**

67. SHRI VASANT SATHE: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the Government are considering the problem of removal of multiplicity of authorities dealing with land in Delhi to facilitate proper and coordinated control over land matters; and

(b) if so, the action taken/proposed to be taken in the matter?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) The matter is still under consideration.

#### **Plan for Urban Development in Delhi**

68. SHRI A. BALAPAJANOR: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether a large number of resettled slum dwellers in Delhi have gravitated back to their original places, following the results of the Lok Sabha elections;

(b) if so, the extent of the reverse exodus;

(c) the policy proposed for rehabilitation of such repatriates; and

(d) the extent to which the existing plans for urban development in Delhi have been revised as a result thereof.

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). If by the expression "resettled slum dwellers" is meant person who were shifted from areas notified as 'slum areas' under the Slum Areas (Improvement